

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 7727 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 18<sup>th</sup> Dec, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2019/6502 dated 16.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3 (three) days on 19.12.2019, 20.12.2019 and 21.12.2019 along with station leave permission, with your official vehicle, at your own cost, from 19.12.2019 to 21.12.2019, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/7728/A, dated 18.12.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

*Utpal Prasad*  
18/12/19  
**JT. REGISTRAR (VIGILANCE)**  
*Rosen*